GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3078
ANSWERED ON:29.11.2010
NEW TELECOM POLICY
Botcha Lakshmi Smt. Jhansi;Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to introduce a new Telecom Policy in the country;
- (b) if so, the details thereof;
- (c) whether the Telecom Regulatory Authority of India (TRAI) has requisite powers to penalise companies for violating the rules;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) No, Madam.
- (b) Does not arise in view of (a) above.
- (c) to (e) The Telecom Regulatory Authority of India (TRAI) has been conferred with powers to make a complaint in court for taking cognizance of offence punishable under the TRAI Act, 1997 or the rules and regulations made there under. It can also make recommendations to the licensor for revocation of license.